

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **23.03.2023** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10:30 AM
(After rising of the Court-III)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023	Canara Bank Vs Jayasree. M Liquidator M/s Vasan Construction Company Pvt.Ltd & Anr.	Mr. R. Umasuthan	
2	Comp App (AT) (CH) (Ins) No. 77/2023 For Urgent Listing IA No. 274/2023 For Stay IA No. 275/2023	Credberg Advisors India Pvt. Ltd.	Mr. Varun Srinivaan	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	9805130/00862/2021 (Diary No. 790/2021)	Maharashtra Industrial Development Vs V. Venkatachalam, RP	M/s Jay & Co	
4	9805118/01562/2021 (Diary No. 988/2021)	PPG Asian Paints Vs Susee Automotive Pvt. Ltd	M/s Sonam Chandwani	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No.41/2022 For Stay IA No. 529/2022	V. Ravi Prakash Vs. Associated Broadcasting Company Pvt. Ltd. & 9 Ors	Ms. Sri Harini	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan R2,R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srivatsava R9 Mr. DVAS Ravi Prasad- R10
6	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032/2022 IA No.1033/2022 IA No.1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors	Mr. R Subramaniam Raja Mr. T.K.Bhaskar	Ms. Rajashree- R1& R2 Mr. Anant Merathia- R4 Mr. S Aravindan- R5
7	Comp App (AT) (CH) No. 114/2022 For Condone Delay IA No. 1035/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcast Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	
8	Comp App (AT) (CH) (Ins) No. 276/2022 For Stay IA No. 591/2022 For Exemption IA No. 592/2022	MV Bhaskar Vs. Srivathsa Power Projects Private Limited & Anr	Ms. Harshini J	Mr. Jerin Asher Sojan- R1 Mr.Y Suryanarayana R2
9	Comp App (AT) (CH) (Ins) No.309/2022 For Stay IA No 708/2022	Prakasan V & 10 Ors Vs Shri. Ravindra Chaturvedi	Mr. Shivshankar Panicker	Mr. Varun Venkatesan
10	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881/2022, Urgent Direction IA No.882/2022 IA No.883/2022, To Dispense with	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Thriyambak J Kannan- R2

	IA No.884/2022 Leave to file IA No. 991/2022			
11	Comp App AT) (CH) (Ins) No. 406/2022 For Stay IA No. 988/2022 For Exemption IA No. 989/2022 To Implead IA No. 1003/2022	Malka Naveen Kumar Vs Indian Renewable Energy Development Agency Ltd.	Mr. Ashwin Shanbhag	Mr. Abhishek Kumar
12	Comp App (AT) (CH) (Ins) No. 424/2022	Shri Rokadoba Maharaj Ginnings & Shri Rakadoba Maharaj Ginnings & Pressings Vs The Sri Venkatesa Mills Pvt. Ltd.	Mr. Rishabh Gupta	
13	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Ramkumar For Caveator
14	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	V.V. Raghupathi Rao Vs Bank of Maharashtra & Anr.	Mr. TVL Narasimha Rao	
15	Comp App (AT) (CH) (Ins) No. 71/2023 For Emergent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb @ Mohammed Vs Union Bank of India	Dr. KS Ravichandran	M/s NVS Associates

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) No.25/2022 For Exemption IA No. 256/2022 For Stay IA No. 257 & 258/2022	Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancherla & 13 Ors. WITH	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1

17	Comp App (AT) (CH) No.26/2022 For Exemption IA No. 259/2022 For Stay IA No. 260 & 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors.	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar-R1
18	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.	Mr. M. Naga Deepak Mr. B Lokeshwar Reddy	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
		WITH		
19	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019)	Mr. M Kishan Rao & 9 Ors Vs. Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. M. Naga Deepak R1, R32-R34
20	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal & Anr. Vs. T.RVenugopal & 16 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
		WITH		
21	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal & Anr Vs. T.R Venugoapl & 18 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
		WITH		
22	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danesha Raghulal & Anr. Vs. T.R Venugopal & 15 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
		WITH		
23	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
		WITH		
24	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr Vs. T.R Venugopal & 14 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
		WITH		

25	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danasa Raghulal & Anr Vs. T.R Venugopal & 18 Ors	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
26	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D. Nair	Mr. Shawn Jeff Christopher
27	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
28	Comp App (AT) (CH) (Ins) No. 292/2021 For Urgent Hearing IA No. 623/2021 To dispense with IA No. 624/2021 For Stay IA No. 622/2021	Madurai Sundaramsankar Vs Committee of Creditors of Neueon Towers Ltd & Anr	Ramalingam & Associates Mr. P Elayaraj kumar	Ms. K Purna Chandra Rao- R2
29	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd	Mr.S. Kaushik Ramaswamy	
30	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
31	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs. Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh	Ms. Mano Ranjani- R2
32	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No. 252/2022 For Direction IA No. 784/2022 To Implead IA No.314,1031/ 2022 Urgent Hearing IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr	Mr. Rohan Rajasekaran	M/s NVS & Associates- R1 Mr. VV Sivakumar-R2

33	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361 For Interim Injunction IA No. 362/2022	UCO Bank Vs. G. Ramachandran Liquidator of Sai Regency Power Corporation Pvt. Ltd.	Mr. Srinath Sridevan	M/s. J Sagar Associates
34	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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